

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3791
TO BE ANSWERED ON 09.08.2018

NSAP

3791. SHRI OM BIRLA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the aims, objectives and the salient features of the National Social Assistance Programme (NSAP);
- (b) the details of the old aged, differently abled and widows who had been benefited under the said scheme during the last three years, State/UT-wise;
- (c) whether the Government has prepared any App/mechanism through which the beneficiaries can track the progress of the status of their pension under the said scheme and if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government proposes to introduce the same in the future and if so, the details thereof;
- (e) whether the Government has appointed any supervisory body for overseeing the implementation or progress of the NSAP; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The National Social Assistance Programme (NSAP) is implemented by the government as a key welfare initiative. Under National Social Assistance Programme(NSAP) following five welfare components are being administered: a) Indira Gandhi National Old Age Pension Scheme (IGNOAPS) b) Indira Gandhi National Widow Pension (IGNWPS) c) Indira Gandhi National Disability Pension (IGNDPS) d) National Family Benefit Scheme(NFBS) and e) Annapurna Scheme. Depending on the age of the targeted beneficiaries financial assistance ranging between Rs 200-500 is being provided. Under National Family Benefit scheme below poverty line (BPL) households are entitled to a one-time lump-sum amount of money to the tune of Rs.20,000/- on the death of primary breadwinner aged between 18 and 59 years whereas under Annapurna scheme senior citizens which are otherwise eligible but are not receiving the old age pension are entitled for 10 Kilo Gram of food grain per month free of cost.

(b): State/UT-wise details of beneficiaries covered under IGNOAPS, IGNWPS and IGNDPS during last three years is at **Annexure**.

(c) & (d): Upgradation of information technology interface is an ongoing process. As per current status list of beneficiaries has been fully digitized and over 15 crore transactions during the Financial Year 2017-18 have been reported through Direct Benefit Transfer (DBT) mode.

(e) & (f): Yes Madam. A Social Assistance Advisory Committee has been constituted to assist the Ministry of Rural Development in the monitoring and evaluation of National Social Assistance Programme (NSAP) and to advise on matters related to policy and its effective implementation.

Annexure referred to point no. (b) of Lok Sabha Unstarred Q No. 3791 to be answered on 09.08.2018

Number of beneficiaries under IGNOAPS, IGNWPS and IGNDPS

Sl. No.	States/UTs	2016-2017			2017-2018			2018-2019		
		IGNOAPS	IGNWPS	IGNDPS	IGNOAPS	IGNWPS	IGNDPS	IGNOAPS	IGNWPS	IGNDPS
1	Andhra Pradesh	662641	245514	24413	662641	245607	24413	662641	245607	24413
2	Bihar	2996472	501267	69874	2996472	501267	69874	2996472	495857	102851
3	Chhattisgarh	624169	144230	32085	608300	148976	32085	622985	157955	31331
4	Goa	1705	315	41	1705	315	41	1705	315	41
5	Gujarat	538098	12548	6588	474415	63163	7834	559443	85122	9265
6	Haryana	198828	57149	11537	193653	57149	11537	180203	57149	11537
7	Himachal Pradesh	87332	17979	689	87332	17979	689	87332	17979	689
8	J & K	130085	6777	2761	134156	7507	2789	134993	7666	2789
9	Jharkhand	908185	272108	17207	927501	272108	18219	927446	259413	21969
10	Karnataka	892302	465363	43569	892308	465363	43569	902909	465094	43639
11	Kerala	449158	209236	29935	449158	209236	29935	449158	209236	29935
12	Madhya Pradesh	1569627	536412	99924	1569627	536412	99924	1569627	536412	99924
13	Maharashtra	1123485	36604	5442	1087919	36604	6709	1105859	55679	7155
14	Odisha	1386290	489404	73480	1418631	519243	80190	1418631	510095	80393
15	Punjab	201039	15424	3250	115794	15565	4801	116366	15847	4979
16	Rajasthan	799636	130902	25233	799636	131400	25280	799636	141427	27372
17	Tamilnadu	1237809	549084	62023	1237809	549084	61910	1237809	519685	57196

18	Telangana	473575	140705	17448	473575	175530	17448	473575	175530	17448
19	Uttar Pradesh	4204232	991784	75280	4204232	991784	75280	4204232	991784	75280
20	Uttarakhand	239498	26995	4669	239498	25783	3671	145189	18532	2235
21	West Bengal	1423192	644590	62996	1423192	644590	62982	1423192	644590	62775
	Sub Total	20147358	5494390	668444	19997554	5614665	679180	20019403	5610974	713216

NE States

22	Arunachal Pradesh	29290	3565	1284	29290	3565	1284	5894	288	112
23	Assam	707927	137463	18916	707927	137463	18916	707927	116365	18916
24	Manipur	56045	8043	1007	56045	8043	1007	56045	4662	1007
29	Meghalaya	77980	8498	969	77980	8498	969	44168	6837	969
26	Mizoram	25251	1925	400	25251	1925	400	25251	1925	400
27	Nagaland	44530	3720	960	44530	3720	960	44530	3720	960
28	Sikkim	16418	1614	817	16418	1614	817	15575	820	489
29	Tripura	141510	17927	2144	141510	17927	2144	141510	17927	2144
	Sub Total	1098951	182755	26497	1098951	182755	26497	1040900	152544	24997
	Union Territories									
30	A&N Islands	556	0	0	572	3	1	581	3	1
31	Chandigarh	2975	942	102	2378	942	100	2378	942	100
32	D&N Haveli	8058	1388	142	8058	1388	142	8058	1388	142
33	Daman & Diu	840	470	66	840	470	66	840	470	66
34	NCT Delhi	119403	36361	6321	119403	36361	6321	119403	36361	6321
35	Lakshadweep	203	93	51	186	90	51	184	89	51
36	Puducherry	17713	9785	0	17713	9785	0	17713	9785	1259
	Sub Total	149748	49039	6682	149150	49039	6681	149157	49038	7940
	GRAND TOTAL	21396057	5726184	701623	21245655	5846459	712358	21209460	5812556	746153